

## ANNEXURE 3

Name of the corporate debtor: Samson and Sons Builders and Developers Private Limited;

List of Creditors as on 20th January 2023

Date of commencement of CIRP: 3rd November 2021;

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Total Claim	Total Admitted	Nature of Claim	Amount Covered by Guarantee	Related Party (Y/N)	% of voting share in CoC					
1	State Bank of India	11/25/2021	149,401,359	149,401,359	Secured		N	9.02%					NA
2	Kerala Financial Corporation	11/25/2021	321,657,547	321,657,547	Secured		N	19.42%					NA
3	Toyota Financial Services India Ltd	1/20/2022	2,811,083.14	2,811,083.14	Unsecured, but HP available		N	0.17%					No charge has been registered with ROC
<b>Total</b>			<b>473,869,989.14</b>	<b>473,869,989.14</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>28.61%</b>					